

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 301
(IB)-1647(ND)2019
New IA- 1689/2024

IN THE MATTER OF:

Mr. Kumud Mishra

... Applicant/Petitioner

Versus

M/s. Reverse Logistics Company Pvt. Ltd.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 19.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Liquidator :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1689/2024: There is no appearance on behalf of the Applicant. In the interest of justice, the hearing is deferred to 17.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)